

(e) what steps are being taken to improve the position of deteriorated States ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) No, Sir. The aggregate financial resources of the States are expected to be larger than originally envisaged.

(b) and (c). The position of individual States and the steps to be taken with regard to the position are under examination.

**Death of an Employee of West Bengal Fire Services**

569. SHRI DINEN BHATTACHARYYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether one Shri Lakshman Ghorai, an employee of West Bengal Fire Services was killed on the 5th September, 1971 by the C.R.P. personnel ;

(b) whether any enquiry has been instituted by Government in the matter ; and

(c) if so, its findings and the action which Government propose to take in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) : (a) At about 1.15 AM, on 5th September, 1971, a police patrol led by an A.S.I. of the West Bengal police and consisting of men drawn from the Gujarat State Armed Police, lent to the State Government, was beleaguered by a menacing crowd which attacked the party with pipe guns and crackers. Under orders of the A.S.I., a member of the party opened fire to disperse the crowd. As a result, the crowd dispersed leaving behind a man with bullet injury who was removed to the hospital, where he was declared dead. The body was identified as that of Fireman Lakshman Ghorai. No CRP personnel was involved in the firing.

(b) and (c). A case under Section 304

I.P.C. has been registered and is under investigation. Two other complaint cases have also been registered and are under investigation.

**Exploitation of Iron ore Deposits in Madhya Pradesh**

570. SHRI NARENDRA SINGH : Will the Minister of PLANNING be pleased to state :

(a) whether the Chief Minister of Madhya Pradesh has recently discussed with the Planning Commission a proposal to allow exclusive rights for exploitation mining and export of the States' rich iron ore deposits by the State Government itself;

(b) if so, the details of the discussion ; and

(c) the reaction of the Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c). The Chief Minister, Madhya Pradesh, had informally referred to matters relating to exploitation, mining and export of iron ore deposits by the State Government in the course of discussion on other matters. No concrete proposals or schemes have, however, been received.

**मध्य प्रदेश में कागज मिलों की स्थापना**

571. श्री नरेन्द्र सिंह : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में गैर-सरकारी क्षेत्र में दो कागज मिले स्थापित की जा रही हैं;

(ख) यदि हाँ, तो उक्त मिलों के कब तक स्थापित किये जाने की संभावना है;

(ग) इस कार्य पर कितनी धनराशि खर्च होने का अनुमान है; और

(घ) उक्त मिलों की स्थापना किन-किन स्थानों पर की जा रही है ?

औद्योगिक विकास मंत्रालय में राज्य (मंत्री श्री धनश्याम ओझा) (क) से (घ) मध्य प्रदेश में लुग्दी और कागज बनाने वाले

नए औद्योगिक उपक्रम स्थापित करने के लिए 3 गैर सरकारी पार्टियों को भाषाय पत्र जारी किए गए हैं। इन योजनाओं की प्रमुख बातें निम्न प्रकार हैं :

पार्टी का नाम	अनुमानित लागत भूमि-भवन और मशीन (लाख रु० में)	स्थिति	स्थान	एक की स्थापना लगने वाला अनुमानित समय
श्री के०आई० राज- गढ़िया, नई दिल्ली	100 330		बाला घाट	3 वर्ष
डा०पी०एल० ग्रानन्द, नई दिल्ली	200-400 2200		तय नहीं हुआ है	4 वर्ष
श्री रामगोपाल गनेरी बाला, कलकत्ता	110 300		वही	4 वर्ष

Setting up of Industrial Plants in  
Collaboration with West  
Germany, Britain and  
Japan

572. SHRI P. K. DEO : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether West Germany, Britain and Japan have offered to move some of their large industrial plants and set them up in India in collaboration with local entrepreneurs ; and

(b) whether the Government of India are agreeable to give clearance for such projects ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) and (b). Some of the industrially advanced countries have shown interest in transferring their industrial plants to India, in order to set up export-oriented and labour intensive industries. All such requests are considered on merits in consonance with the existing policies of the Government with regard to foreign collaboration, foreign investment and import of capital goods in export

industries and two such proposals have already been agreed to.

Imposition of Collective fines on two Villages of Assam as Punitive Action against Anti-National Activities

573. SHRI C. T. DHANDAPANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether collective fines have been imposed on the villages of Lama-jour and Sheralipur in Assam at punitive action against the acts of sabotage and anti-national activities in those places ; and

(b) if so, the reaction after the imposition of the fines ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. S MOHSIN) : (a). According to information received from the Government of Assam, some incidents of sabotages took place in the vicinity of villages Lamjar and Sheralipur in district Cachar. The residents of these two villages were suspected of providing shelter/assistance to the Pakistani saboteurs. Therefore, in exercise of the provisions of section 5 of the Assam Maintenance of Public Order Act, 1967 the